

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHREE BANKEY BEHARI EXPORTS LIMITED OPERATING IN THE FOOD
INDUSTRY

AT 2647, NAYA BAZAR, NEW DELHI-110006

(Undersub-regulation(1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN / LLP No.	Shree Bankey Behari Export Limited (CIN - U93000DL1994PLC060087) (PAN- AABCS1606A)
2.	Address of the registered office	2647, Naya Bazar, New Delhi-110006
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Land and Building located at the Industrial Plot No. 2253-2257, Sector-38, phase-II, HSIIDC, Food Park, Rai, Distt. Sonapat, Haryana.
5.	Installed capacity of main products/services	The company is not in operation and there is only land and building as mentioned above.
6.	Quantity and value of main products/services sold in last financial year	Units are lying closed for the last 5 years.
7.	Number of employees/workmen	There are no employee / workmen
8.	Further details including last available financial statements (with schedules) of two years, list of creditors are available at URL:	Please write e mail to toshreebankey@truproinsolvency.com to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write e mail to toshreebankey@truproinsolvency.com to seek information regarding eligibility for resolution applicants under section 25(2)(h) of the Code.
10.	Last date for receipt of expression of interest	03-02-2024
11.	Date of issue of the provisional list of prospective resolution applicants	13-02-2024
12.	Last date for submission of objection to provisional list	18-02-2024
13.	Date of issue of final list of prospective resolution applicants	28-02-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04-03-2024
15.	Last date for submission of resolution plans	03-04-2024
16.	Process email id to submit Expression of Interest	shreebankey@truproinsolvency.com



Rohit Sehgal
Rohit Sehgal

Resolution Professional

In the matter of Shree Bankey Behari Exports Limited,
Regd. no.: IBBI / IPA-001 / IP-P00528 / 2017-18 / 10953

AFA Valid upto 19-11-24

Regd. Add: A -604, Sujjan Vihar, Sector - 43, Gurgaon 122002

Date: 13-01-2024
Place: Gurugram

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